

[Sh. Inder Jit]

further delay.

**(ix) Need to provide centre for recruitment to posts in Defence Services at Sambalpur, Orissa**

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, I would like to bring the following matter under rule 377.

Candidates who are to appear at written recruitment test for different categories of posts in Defence Services such as soldier (general duty), soldier (clerk), havaladar (clerk) havaladar (educational inspector) etc. under Branch Recruitment Officer Sambalpur have to go to Calcutta to appear in the test. This causes undue hardship to the candidates and they have to incur avoidable expenditure in this regard. At present, there is one officer Colonel rank as head of the recruiting office at Sambalpur under whose supervision written test can be conducted. Even preliminary examination for civil services is held at Sambalpur.

Hence, I request the Central Government to provide centre at Sambalpur for recruitment to the posts of various categories of defence services.

14.49 1/2 hrs.

**ANNOUNCEMENTS BY DEPUTY  
SPEAKER**

**(I) Telefilming the Demands for grants on Ministry of Human Resource Development**

14.49 hrs.

[English]

MR. DEPUTY SPEAKER: The Demands for grants on Ministry of Human Resources Development are to be telefilmed. A two-hour capsule is proposed to be prepared and telecast. The leaders of the parties have already indicated the names of their members who will participate in this discussion. The parties whose speeches are to be

telefilmed have been informed about the time allotted to each of them. The Members belonging to those parties whose speeches are to be telefilmed may like to marshal their main points in the opening part of their speech for that particular duration. The other points that they may like to make could follow thereafter.

**(ii) Moving the cut motions to Demands for grants relating to Ministry of Human Resource Development**

MR. DEPUTY SPEAKER: On 31st March, 1992 an announcement was made requesting Members to move their cut motions towards the end of the sitting. As a result to if some Members who could not send in slips for moving their cut motions to Demands for Grants relating to the Ministry of Human Resource Development in time, may do so now within 15 minutes. Also, those cut motions would be treated as moved.

14.50 hrs.

**DEMANDS FOR GRANTS (GENERAL),  
1992-93**

**Ministry of Human Resource  
Development- CONTD.**

MR. DEPUTY SPEAKER: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Human Resource Development.

The time allotted is 6 hours. I shall tell the time allotted to each political party: Congress(I) 2 hours 30 minutes; BJP 1 hour 40 minutes; Janata Dal 36 minutes; CPI(M) 22 minutes; CPI 9 minutes; AIADMK 7 minutes; Telugu Desam 4 minutes; Telugu Desam (v) 4 minutes; Janata Party 3 minutes; JMM 3 minutes; small groups - RSP, Shiv Sena, AIFBC, Muslim League - total 10 minutes. They shall have to distribute among themselves.

(Interruptions)